

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 07.12.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 07.12.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 134/2015 (M.A. No. 757/2015 & M.A. No. 477/2016)	Friends through its General Secretary Vs. Ministry of Water Resources	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant Mr. A. K. Prasad, Advocate for R-1 Dr. Abhishek Atrey, Advocate for R-2 Mr. Rajkumar, Advocate for R-3 Mr. Subramonium Prasad, Sr. Advocate with Mr. Gaurav Nair, Advocate Mr. Atmaram N. S. Nadkarni, Sr. Advocate with Mr. Anuj Sharma, Advocate for R-5 Ms. Dhawani Kavi & Mr. Mayank Mohan, Advocates for Intervener Mr. Sugriva Dubey, Advocate Ms. Sakshi Popli, Advocate for DJB Mr. Sangram Patnik, Advocate for DDCA Mr. Dileep Poolakkot, Advocate	20.12.2018
2.	Original Application No. 187/2017	Ridhima Pandey Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant Mr. Divya Prakash Pande, Advocate for R-1 Mr. Rajkumar, Advocate for CPCB	02.01.2019
3.	Original Application No. 604/2018	Sarbeswar Behura Vs. Union of India & Ors.	Ms. Isha Arora, Advocate for Applicant	04.01.2019
4.	Original Application No. 827/2018	"Garbage Dumping at Auction Shed Nos. 12 & 13, Azadpur, Subji Mandi"		14.12.2018

COURT MASTER